

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.214/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	Bishwanath Agarwala (P.B. Cement Pvt.Ltd.) -Versus- Registrar of Companies, W.B		
Under Section	252 Restoration of Co. name		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. LATITA BANERJEE BISHWANATH AGARWALA

  
10/8/17

10-08-2017 – CP No.214/KB/2017 – Biswanath Agarwala (PB Cement Pvt. Ltd.) -  
Vs.- registrar of Companies, West Bengal

O R D E R

The Ld. Lawyer on behalf of the petitioner is present.

The report from the Registrar of Companies, West Bengal has been called for  
but the same has not yet been received.

Fix on 21-08-2017.

MANORAMA KUMARI  
MEMBER(J)